

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS  
LOK SABHA  
UN-STARRED QUESTION NO. 1168  
ANSWERED ON MONDAY, THE 25<sup>th</sup> NOVEMBER, 2019  
[AGRAHAYANA 23, 1940 (SAKA)]  
COMPLAINTS AGAINST PRIVATE COMPANIES**

**QUESTION**

**1168. SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेटकार्यमंत्री

- (a) whether the Government is aware that more than 1 crore people have lost their jobs from different MNCs and other private entities under the Corporate Affairs Ministry during the last six years, if so, the details thereof;**
- (b) the number of complaints received by the department during the said period, subject-wise;**
- (c) the action taken and proposed to be taken by the Government on the said complaints; and**
- (d) the steps taken by the Government to make 'zero-complaints' in the country?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE**

**AND CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR)**

वित्त एवं कॉर्पोरेट कार्यमंत्रालय में राज्यमंत्री

(श्रीअनुराग सिंह ठाकुर)

- (a) to (d): The Government in Ministry of Corporate Affairs has no such information. The Ministry of Labour & Employment has also given NIL information.**

\*\*\*\*\*